

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

10. C.P.(IB)-34(MB)/2024

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2024**

**NAME OF THE PARTIES: - Hot Mold Engineering India
Private Limited
V/s
Prism Design And Tooling
Technology Private Limited**

Section: 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv Kirti Purohit a/w Adv Mehul Thakker appeared for the Operational Creditor through VC. None appeared for the Respondent / Corporate Debtor. Counsel for the Operational Creditor seeks time. List this matter on **05.06.2024**. No further adjournment shall be granted on any ground.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)